

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition for Special Leave to Appeal (Civil) No(s).34066-34067/2009

(From the judgement and order dated 04/09/2009 in CMRA
No.226233/2009 in FA.No.31/1993 and order dated 4/9/2009 in CMA
No.16971/1997 in FA.No.31/1993 of The HIGH COURT OF JUDICATURE AT
ALLAHABAD)

HINDUSTAN AERONAUTICS LIMITED

Petitioner(s)

VERSUS

KRISHNA DULARI (D) THR LRS. & ORS

Respondent(s)

(With appln(s) for c/delay in filing process fee,substitution of
deceased respondent and prayer for interim relief and office
report)

Date: 03/02/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE P. SATHASIVAM
HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s) Mr. TVS Raghavendra Sreyas, Adv.
 Mr. Nikhil Nayyar,Adv.

For Respondent(s) Mr. Arvind Verma, Sr.Adv.
 Mr.Arvind Srivastava, Adv.
 Mr. Sharique Ahmed, Adv.
 Mr. Anurag Kishore,Adv.

 Mr. Gunnam Venkateswara Rao ,Adv

UPON hearing counsel the Court made the following
O R D E R

As prayed, list after two weeks.

[Usha Bhardwaj]
Court Master

[Savita Sainani]
Court Master